NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/39/ (IB)/2018

NAME OF THE PETITIONER(S)

: UDHYAM INVESTMENTS PVT LTD

NAME OF THE RESPONDENT(S)

: TIFFINS BARYTES ASBESTOS & PAINTS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Mr. OM prakash

REPRESENTATION BY WHOM

1. R. Bharath Kumas Mrs. Amuladh Panch 2. 6 AUI HAM

Count for Financial aeditor & De Du'ge

Loungel for Corpa pebt / Louth

VENICATESH

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor prayed for time for filing a detailed Counter to the Application filed under Section 7 of I&B Code, 2016. request, time is enlarged. Put up on 01.03.2018 at 10.30 A.M.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)